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(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH CUTTACK

Original Application No. 1 of 1991

Date of Decision: 17th September, 1993

Kshirod Chandra Pradhan Applicant(s)

Versus

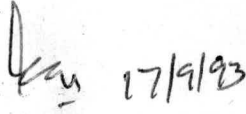
Union of India and others Respondent(s)

(FOR INSTRUCTIONS)

1. Whether it be referred to reporters or not ? No
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ? No


(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

17 SEP 93


(K.P. ACHARYA)
VICE-CHAIRMAN

3. In their counter, the Opposite Parties maintained that the application is premature because the proceeding pending against Shri Jena has not yet been disposed of.

4. We have heard Mr. R.N. Naik learned counsel for the petitioner and Mr. Aswini Kumar Misra, learned Senior Standing Counsel (Central). It is directed that the petitioner must continue to render the service as E.D. Packer in the said post office till the case of Shri A.K. Jena is finalised. In case, in future, for any reason or the other, fresh selection is conducted, in respect of appointment of person to this post, case of the petitioner should also be considered. It was told to us that the petitioner has been serving with effect from 27.11.1983. We hope and trust, the authority will consider this aspect while adjudicating the suitability of different candidates.

5. Thus, the application is accordingly disposed of. No costs.

[Signature]

 MEMBER (ADMINISTRATIVE)
 17 SEP 93



[Signature]
 17.9.93

 VICE-CHAIRMAN

Central Administrative Tribunal,
 Cuttack Bench, Cuttack
 17th September, 1993.